

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. IA 3504/2024 in C.P. (IB)/1079(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024**

NAME OF THE PARTIES:-

Mr. Bhuvan Madan

IN THE MATTER OF

**Edelweiss Asset Reconstruction Company
Limited**

V/s

Ncr Rail Infrastructure Limited

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 3504 of 2024

For the Applicant/RP(VC)

:

Adv. Priyank Jadav a/w Mitali Bhatt

This Application is filed by the RP for placing on record the 1st Progress report of the CIRP process for the period of 07.03.2024 till 15.06.2024, which is annexed with the present Application. The said report is taken on record, and no order is called for. Accordingly, **IA 3504 of 2024** is **allowed** and **disposed of**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)